

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P.(IB)-660(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - CBRE South Asia Private Limited

V/s

**Shree Ahuja Properties and Realtors Private
Limited**

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Lakshyaved R. Odhekar

FOR CORPORATE DEBTOR : Absent.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Registry and Counsel for the Applicant are directed to issue notice to the Respondent intimating the next date of hearing. Counsel for the Applicant submitted that he has served the copy of the Company Petition to the Corporate Debtor. He is directed to file proof of service along with the affidavit of service. List the matter for hearing on **25.04.2023.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)